

DIVISION BENCH  
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/284(KB)2022

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HONBLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

IN THE MATTER OF	VINAY KUMAR MANGALAM VS GALUDIH INN PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

**Appearance (via video conferencing/physically)**

Mr. Rohit Kumar Keshri, Adv. ] For the Petitioner  
Mr. Ankit Chaurasia, Adv. ]  
Mr. Nityanand Mohata, Adv. ]

**ORDER**

1. Learned Counsel for the Petitioner present.
2. List this matter on **12<sup>th</sup> July, 2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**